

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE AT CHENNAI**

APPLICATION NO. 189 OF 2024

IN THE MATTER OF

Thadayam Babu

...Applicant

Vs

Water Resource Department and 3 ors

...Respondents

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Through

L.P.MAURYA

Standing Counsel for 4th respondent

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

(Application under Section 14 and 15 read with Section 18 of the National Green Tribunal
Act, 2010)

APPLICATION NO. 189

of 2024(SZ)

IN THE MATTER OF:

THADAYAM BABU
S/o Late. R. Poomala, Aged about 52 years.
No.4 1. Thiruvalluvar Street,
Anna Nagar (East),
Virudhachalam-606-001
9940178702

stanlylawyer@gmail.com

APPLICANT

VERSUS

1. WATER RESOURCE DEPARTMENT
Public Welfare Department,
Government of Tamil Nadu,
Through the Chief Engineer,
PWD Estate, Chepauk
Chennai-600.005.
eicwrdsn@gmail.com
044-28410402
2. TAMIL NADU POLLUTION CONTROL BOARD
Through the Chairman,
76, Mount Salai,
Guindy, Chennai - 600 032
Tel: 044-22353134-139
Email-ID: tnpcb-chn@gov.in


Commissioner
Virudhachalam Municipality

3. THE DISTRICT COLLECTOR, CUDDALORE DISTRICT,
First Floor, New Collectorate Building,
Collecorate, Manjakuppam
Cuddalore-607001
Phone Number: 04142-230652
Email collrcud[at]mc[dot]in

4. THE COMMISSIONER
Virudhachalam Municipality,
31 16, Ayyanar Koil St. Across Manimutharu River,
Vindhachalam-606.001
04149-250474

Commr.virudhachalam @tn.gov.in

RESPONDENTS

**REPORT FILED ON BEHALF OF THE 4th RESPONDENT, THE
COMMISSIONER, VIRUDHACHALAM MUNICIPALITY**

I, M.S Preethi D/o Saravanan, aged about 28 years, having office at Virudhachalam Municipality, Virudhachalam, do hereby solemnly affirm and sincerely state as follows:

1. I am the Commissioner of Virudhachalam Municipality and I am filing the status report and as such I am well acquainted with the facts of the case from the records.
2. I respectfully submit that Viruchachalam Municipality is Grade I Municipality consisting of 33 wards spreading over 25.57 Square Kilometers.I respectfully , submit that as per 2011 census, the population of Viruchachalam Municipality was 73,415 with 20,793 households. I further respectfully submit that the Municipality is home to the famous Sri.ViruthagiriswararTemple which is a very old and revered site.


Commissioner
Virudhachalam Municipality

3. I respectfully submit that the Manimuthar River flows through the heart of the Municipality, with Wards 16, 23, 24, 32, and 33 situated along its banks, which are home to a population exceeding 10,000 residents.
4. I respectfully submit that the public has expressed concern over the pollution of the Manimuthar River and is demanding immediate action to cease the pollution of the river and prevent the discharge of sewage into the river, which is causing water pollution. I respectfully submit that the Municipality with the approval of the District Collector, Cuddalore identified 17 places to set up ***Decentralised Waste Water Treatment Plant*** to prevent the mixing of sewage water in the river and causing water pollution
5. I respectfully submit that an estimate of Rs.80/- lakhs has been prepared for this project and the administrative approval has been obtained and the project is being executed with the funds provided under District Mineral Fund.
6. I respectfully submit that the Central part of the Decentralised Waste Water Treatment Plant consists of screen chamber, grid chamber, vertical gravel filter and planted gravel filter. The ***treatment process involves filtering out dust and solid waste, from sewage, allowing only treated water to be discharged into the river.*** I further respectfully submit that this Treatment plant have been set up in 6 places.
7. I respectfully submit that as there is no underground drainage system in Virudhachalam Municipality, ***Faecal Sludge Treatment Plant*** has been set up at the cost of Rs.425/- lakhs under the scheme Integrated


Commissioner
Virudhachalam Municipality



Urban Drainage Management -2023. I respectfully submit that the work has been completed and sewage water is being collected from the households and the trial run is conducted to test the plant's operation.

8. I respectfully submit that furthermore, a detailed project report is to be submitted for the new construction work of *Sewage treatment plant in SavadiKuppam area* of Ward 33 of Virudachalam Municipality. I respectfully submit that the Viruthagiriswarar Temple, being closer to the Manimuthar River than the Kasi Visvanathar Temple, attracts more people who come to immerse mortal remains and perform annual rituals for their departed loved ones. Unfortunately, many of these individuals litter the river with materials used during the rituals. I further respectfully submit that the Municipality has taken steps to address this issue by launching a special drive to clear the waste left behind by the people by engaging the sanitation staff and vehicles to remove the waste and keep the river clean.
9. I respectfully submit that the waste generated by both domestic and commercial establishments near the river is collected by sanitation workers. The collected waste is then processed using a Micro Composting Centre Plant which converts the waste into manure.
10. I respectfully submit that the Sanitation workers are ensuring that domestic, commercial establishments, and hospitals do not litter waste, including biomedical waste, on the riverbanks. Instead, these entities are required to hand over their waste to the municipality sanitation workers for proper disposal. The Violators are being fined as per the provisions of the Solid


Commissioner
Virudachalam Municipality

Waste Management Act, 2016 and the fines are being collected, which will serve as a deterrent to others.

11. In the above circumstances, it is therefore prayed that this Hon'ble Tribunal may please accept this Status Report on file and pass such further or other orders as deem fit and proper in the facts and circumstances of the aforesaid case and thus render justice.


Signature:

Dated: 07-10-2024

VERIFICATION

I, M.S Preethi D/o Saravanan, aged about 28 years presently discharging my duties as Commissioner of Virudhachalam Municipality solemnly affirm that the contents of this report are true to the best of my knowledge based on records and I have not suppressed any facts.


Signature:

Dated: 07-10-2024

— Commissioner
Virudhachalam Municipality



30.08.2024 16:00

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G88C+W08, T.Gopurapuram, Virudhachalam 606003



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G899+6R5, Theertha mandaba street, Virudhachalam 606001

IN THE COURT OF THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI

App No. 189 of 20 24

Thodayam Belsu

.....Plaintiff

Vs

Water Resource Departments and zones
.....Defendant

VAKALAT

I/We, The Commissioner, Vriddhachalam Municipality,
do hereby appoint and retain M/s. L. P. MAURYA - RA to
appear for me in the above Suit /Original/Miscellaneous Petition and to
conduct and prosecute or defend the same and all proceedings that may
be taken in respect of any application for execution of any decree or order
passed therein, I empower my Advocate to appear in all miscellaneous
proceedings in the above suit or matter till all decree or order are fully
satisfied or adjusted and in all appeals thereto whether in suit, interlocutory
application, execution petitions and applications in execution till they are
finally disposed of in this court and to obtain the return of documents and
draw moneys that might be payable to me in the said suit or matter. He is /
They are also authorized to depute other counsel to act on his/



banush b
MC 5611 2025
Before me
No. 313, New Law Chambers
Chennai

Dated at Chennai, this the 7th day of October 20 24,

Executed before me.
I certify that the contents of this
Vakalat were read out and explained

In my presence to the
Executant who appeared

Perfectly to understand the same and
made is / his / their signature in my presence.

Advocate: ||| A. Chembur,
High Court Buildings,
Chennai -




Commissioner
Vriddhachalam Municipality.

LPA No. T 255/08
Counsel for
Ath Respondent

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IN THE COURT OF National
Green Tribunal

AP. No 189 OF 2024.

Thadayem Babu

-VS-

Water Resource Manager
and off -

VAKALAT

J.P. MAUREYA
COUNSEL FOR 4th Respondent

9444 690816.

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NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

APPLICATION NO. 189 OF 2024

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Vs

Water Resource Department

and 3 ors

...Respondents

**STATUS REPORT FILED BY
THE 4th RESPONDENT**

L.P.MAURYA

**STANDING COUNSEL FOR
4Th RESPONDENT**

PH.NO.9444670816